## उपायुक्त का कार्यालय OFFICE OF THE DEPUTY COMMISSIONER दक्षिण अण्डमान जिला

## DISTRICT OF SOUTH ANDAMAN

Port Blair, dated the 24th March, 2020

## CORRIGENDUM

In partial modification of the order No. 419 dated 23<sup>rd</sup> March, 2020, at para number 2 on page 2, Telecom Service Providers (both Public/Private) would also be allowed to continue to run their offices, following strict norms of Social distancing of maintaining a distance of at least 1 (one) meter from a person as prescribed by the Ministry of Health and Family Welfare, Govt. of India and not allowing more than 4 persons at a time inside the premises.

In Para 5 on page on 2, ATM's are also allowed to remain functional subject to strict compliance of the norms of Social distancing.

Para 6 may be added in page 3 of the order as "The order is not applicable on the Hon'ble Courts functional in the district and shall be governed by the orders of the Superior courts in this regard, subject to the maintenance of norms of social distancing, as prescribed by the Ministry of Health and Family Welfare, Govt. of India

The rest of the order remains the same.

\* \* Collin Andaman District

OFFICE ORDER BOOK

(ABHISHEK DEV, IAS)
District Magistrate
South Andaman District
F. No. 1-1/DC/PA/2020

जिला अधिकारी District Magistrate दक्षिण अण्डमान जिला South Andaman District

- Sr PS to Hon'ble Lt. Governor, A&N Islands for kind information of HLG. 1.
- Sr PS to Chief Secretary, A&N Admn. for kind information. 2.
- Sr PS to DGP, A&N Police for kind information. 3.
- PS to Principal Secretary (Revenue), A&N Administration for kind 4, information.
- PS to Principal Secretary (Health), A&N Administration for kind 5. information.
- Deputy Commissioner, (North & Middle Andaman/ Nicobars) for 6. information.
- The Superintendent of Police, SAD with direction to ensure strict 7. compliance of the order.
- Secretary, PBMC for information and necessary action. 8.
- Director, RD for information and necessary action. 9,
- 10. SDM, South Andaman, with the direction to ensure strict compliance of the order.
- 11. All HODs for information and necessary action.
- 12. The Chief Editor, the Daily Telegrams for information and publishing in the newspaper.
- 13. All India Radio, Port Blair for information and wide dissemination
- 14. Doordarshan Kendra, Port Blair for information and wide dissemination

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(ABHISHEK DEV, IAS) District Magistrate South Andaman District

> जिला अधिकारी District Magistrate विश्वण अण्डमान जिला **South Andaman District**